

## HIGH COURT OF ANDHRA PRADESH

High Court of Andhra Pradesh – Implementation of Five-day working week (from Monday to Friday) to all the Officers and employees of the A.P. Legal Services Authority, till the end of 31.05.2019, with effect from 23.03.2019 – Notification – Issued.

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**ROC.NO.49/SO/2019**

**DATED:15.03.2019**

### **NOTIFICATION NO.4/SO/2019**

It is hereby notified that there will be Five-day working week (from Monday to Friday) to all the Officers and employees of the A.P. State Legal Services Authority, till the end of 31.05.2019, with effect from 23.03.2019. However, the staff shall be present on the dates when the Lok Adalats are conducted in the High Court or as and when any necessity arises.

  
**REGISTRAR GENERAL** 15/3

To

1. The Prl. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the Notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the Notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website].
5. The Member Secretary, A.P. State Legal Services Authority.
6. All the Unit Heads in the State of Andhra Pradesh.
7. All the Officers, High Court of Andhra Pradesh.
8. All the Section Heads, High Court of Andhra Pradesh.
9. The Director, Judicial Academy, Secunderabad.
10. The Secretary, A.P. State Legal Services Committee
11. The Advocate General, State of Andhra Pradesh, High Court of A.P., Vijayawada.
12. The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
13. The Chief Secretary to Government, Government of Andhra Pradesh, Velagapudi, Amaravathi.

14. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravathi.
15. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam
16. The Special Judge for Trial of CBI Cases, Visakhapatnam
17. The Director of Prosecutions, Vijayawada
18. The Secretary General, Supreme Court of India, New Delhi
19. The Secretary, Bar Council of Andhra Pradesh, Vijayawada
20. The Public Prosecutor, High Court of A.P., Vijayawada
21. The Administrator, Government Pleaders' Office, High Court of A.P., Vijayawada
22. The President, A.P. High Court Advocates' Association, High Court of A.P., Vijayawada
23. The Secretary, Advocates' Clerks Association, High Court of A.P., Vijayawada
24. The Commissioner, Information & Public Relations, Andhra Pradesh  
(with a request to publish the Notification in all local dailies)
25. The Director, All India Radio, Vijayawada.
26. The News Director, Doordarshan Kendra, Vijayawada
27. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
28. The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
29. The Overseer, High Court of Andhra Pradesh.
30. SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper